

In The Central Administrative Tribunal
Calcutta Bench

OA 451 of 1996

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. B.P. Singh, Administrative Member

G. Rama Rao

- VS -

S.E. Railway

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents: Mr. S. Choudhury, Counsel

Hear d on : 30-03-2001

Date of Order : 30-03-2001

O R D E R

D. PURKAYASTHA, JM

Ld. Counsel Mr. Chakraborty on behalf of the applicant submits that applicant does not want to proceed with the case. So, application may be disposed of. Accordingly, application is disposed of as being not pressed. Ld. Counsel Mr. Choudhury for the respondents is present. The letter of the applicant dated 24-9-2000 may be kept in record after being duly attested by the Ld. Counsel of the applicant.

21/3/01
(B.P. Singh)
Member (J)

(D. Purkayastha)
Member (J)

DKN